

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 106 of 2014**

**Dated : 26<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Powergrid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s) : Mr. Rajiv Sharivasta for R-10  
Mr. R.B. Sharma for R-13  
Mr. Pradeep Misra &  
Mr. Manoj Kumar Sharma  
for R-3- R-5**

**ORDER**

Post the matter for hearing on **31<sup>st</sup> October, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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